NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

: St Marys Hotels Pvt Ltd + 5 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

K. GOWTHAM KOMBE

for Physips Nepon 2. K.N. Shouthi. for . Sreekumae.

Coursel for Pchinime

Comusel for Respondents

ORDER

Counsels representing both the parties are present. Counsel for R6 filed counter, copy of which is served to the other side and sought time for filing counter on behalf of R1 to R5. Time extended at request. Counsel for petitioner brought to the notice of the Bench that in the interim order dated 4.11.2016, there is typographical error at para 5(d), so, he wants to file an application for correction of the error. He may file application by serving a copy to the other side. Put up on 18.01.2017 at 10.30 A.M.

Mim (Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)